

BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

M.A. NO. 36/2024/EZ

IN

ORIGINAL APPLICATION NO. 104/2021/EZ

TRIBUNAL ON ITS OWN MOTION REG: EFFLUENT  
DISCHARGE BY THE RAGHUNATHPUR THERMAL  
POWER PLANT (T-WBHRC)

.....APPLICANT(S)

VERSUS

THE STATE OF WEST BENGAL & ORS.

.....RESPONDENT(S)

COMMITTEE REPORT ON AFFIDAVIT FILED BY THE WEST  
BENGAL POLLUTION CONTROL BOARD.

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Filed by  
*Dipankrishna*  
ADVOCATE

SL. NO. 23

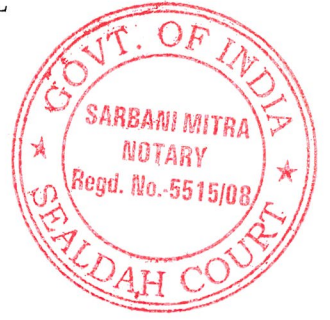
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Dt.-20 DEC 2024

BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

M.A. NO. 36/2024/EZ

IN

ORIGINAL APPLICATION NO. 104/2021/EZ



TRIBUNAL ON ITS OWN MOTION REG: EFFLUENT  
DISCHARGE BY THE RAGHUNATHPUR THERMAL  
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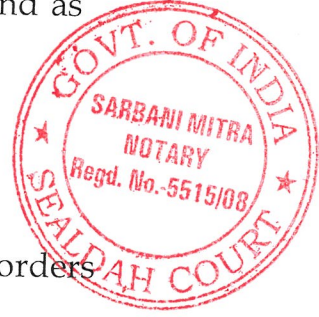
COMMITTEE REPORT ON AFFIDAVIT FILED BY THE WEST  
BENGAL POLLUTION CONTROL BOARD.

**Most Respectfully Sheweth**

I, Sri Subrata Ghosh, son of Shri Biswanath Ghosh, aged about 60  
years, by faith-Hindu, Occupation- Service, residing at  
Narkelbagan, Gorosthan, Chinsurah, District - Hooghly, do  
hereby solemnly declare and say as follows:-

20 DEC 2024

01. That, I am the Officer on Special Duty (OSD), West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent No. 02, to affirm this Affidavit on its behalf and as such, I am competent to do so.

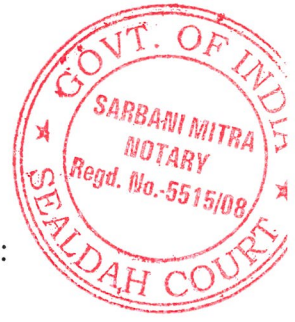


02. That, this affidavit is being affirmed in pursuant to the orders passed by this Hon'ble Tribunal dated 10.04.2023 and 04.09.2024.

03. That, the Hon'ble National Green Tribunal constituted a committee comprising of Additional Chief Secretary, Environment, West Bengal with State PCB, District Magistrate, Purulia, CPCB and Director, Agriculture, West Bengal as members. The State PCB will be the nodal agency for coordination and compliance.

04. That, the representatives of the Joint Committee conducted a site inspection on 24.10.2024 and submitted its report dated 05.11.2024 to the State Board.

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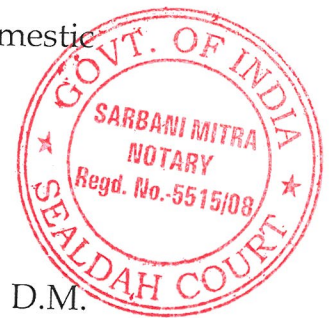
05. That, the Inspection Report reveals the following observations:

- (a) M/s. Raghunathpur Thermal Power Station (RTPS–DVC) has two (02) coal-fired Boilers of capacity six hundred (600) megawatts each, with a combined electricity generation capacity of 1200 MW. During the inspection, the total Electricity generation was around 700 MW. Boiler emissions are discharged through a multi-flued stack, where visible emissions were observed during the inspection.
- (b) The West Bengal Pollution Control Board (WBPCB) conducts sampling every quarter at the RTPS. The last two quarters monitoring was carried out on 04.03.2024 & 26.09.2024. While all the parameters of the effluent (collected from the Guard Pond) were found within the permissible limit, the particulate matter concentration in emissions from Unit-I was recorded at 240.80 mg/Nm<sup>3</sup>, exceeding the permissible limit of 50 mg/Nm<sup>3</sup> as per applicable environmental regulations on 04.03.24. (Annexure-II). The unit was issued a show-cause notice by the WBPCB to which it replied satisfactorily. On next monitoring on 26.09.24, the unit

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complied with the emission samples of both the Boilers. The effluent samples were not drawn any further as it is not discharged outside anymore and is recycled in the process.

(c) Raw water for the unit is sourced from the Panchet reservoir & it is drawn through a pipeline from a distance of 11 Km. Raw water is stored in 2 nos reservoirs with a total capacity of 15 lac m<sup>3</sup>. After treatment, it is distributed for various industrial operations, i.e., Cooling Tower, D. M. Plant, Ash Handling & Domestic purpose.



(d) Industrial wastewater generation sources are mainly D.M. Plant regeneration, Boiler blowdown, and Cooling Tower blowdown. As observed, all wastewater is stored in a guard pond inside the plant premises. Guard pond water is utilized only in ash slurry makeup.

(e) During the inspection, it was observed that no effluent was being discharged through the outlet located on the eastern end boundary of the plant. The damaged/collapsed boundary at the discharge point was observed repaired/concretized.

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(f) There are two Ash ponds (total area around 131.16 Ha) with an ash holding capacity of 68.0 lac MT and 46.0 lac MT respectively (as stated). Ash ponds are located on the north-western side of the unit about 5 km away from the unit boundary. At present one of the Ash ponds (Pond No. 02) is in use. The other Ash Pond is filled up with water. Ash pond overflow is recycled through a clarifier and utilized in ash slurry preparation. No discharge was observed from any of the Ash ponds.

(g) Dry fly ash is stored in 2 (two) nos of Silos of capacity 1500 Ton each. Dry fly ash is dispatched to cement plants and fly ash brick manufacturers. Presently ash utilization is approx. 40% as stated (**Annexure-III**). The unit has also set up a dry fly ash bagging & dispatch facility near ESP (Electro Static Precipitator). Approx. 300 T dry fly ash (DFA) bagging is done daily and dispatched through rail/road mode.

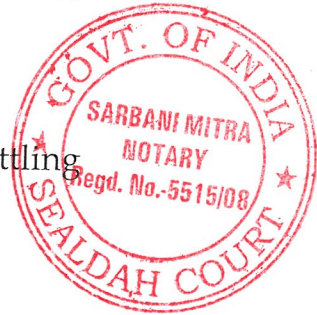
(h) The unit has also constructed a large (Capacity: 41,200 m<sup>3</sup>) Water Harvesting Pond inside its premises.

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- (i) The only Automatic ambient air quality monitoring station installed inside the plant premises was found to be functional during inspection for measurement of PM<sub>2.5</sub>, PM<sub>10</sub>, SO<sub>2</sub> & NO<sub>x</sub>.
- (j) The online stack monitoring facility was in operation for the measurement of PM, SO<sub>2</sub> & NO<sub>x</sub>.
- (k) The inspecting team visited Ash Pond, Guard Pond, Settling Pond, Drainage System, Water Harvesting Pond area etc.
- (l) The inspecting team met with some local people of the affected mouzas namely Khudirmahal, Balarampur & Hansapathar. **(Annexure-IV)**. All of them reported satisfaction with the steps taken by the unit. They also acknowledged that they had received satisfactory crop damage compensation from the unit.
- (m) The unit has obtained 'Consent to Operate' which is valid up to 31.10.2028. Its 'Hazardous Waste Authorization' is valid up to 31.08.2028.

06. The Inspecting team made certain site-specific observations:

- The former effluent discharge point located at the eastern boundary was observed to be sealed. No effluent was being discharged during the inspection either. As claimed, the unit has completely stopped discharging effluent from this point



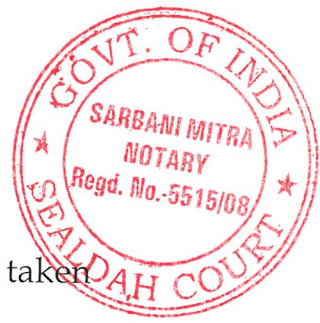
20 DEC 2024

for a long. The farmers who were met during the inspection also confirmed this fact.

- The area on the opposite side of this earlier discharge point indicated no discharge has taken place in the recent past.
- The unit has constructed a large (Capacity: 41,200 m<sup>3</sup>) Water Harvesting Pond inside its premises. The excess rainwater is now stored in this pond.
- The unit has also constructed a Settling Pond (Capacity 25,000 m<sup>3</sup>) along with a drainage system (in June 2022, as stated). Plant surface and stormwater are now channelized and collected at the settling pond. Two pumps were observed installed at the outlet of the settling pond.
- The unit's drainage system was also inspected. An entire RCC drain of length approx. 1500 m with a breadth and depth of 1.5m each has been constructed (in June 2022, as stated). All the surface water/ stormwater is now passed through this RCC drain which terminates in the Settling Pond. After settling, the water is pumped to the ash water sump through an ash water recovery clarifier for reuse in the ash handling system. **(Annexure-V)**.



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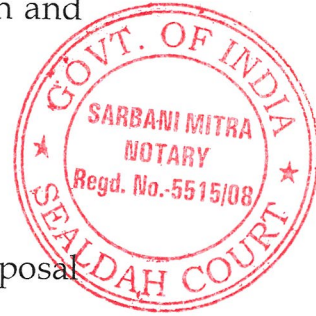


07. That, the Inspecting team made the following remarks:

- (i) It appeared during the inspection that the unit has taken adequate technical steps towards the surface runoff discharge issue. The plant surface runoff is now channelized to and stored in the settling pond, and subsequently recirculated/reused in the plant itself. It is also storing excess rainwater in a rainwater harvesting pond. No discharge is made outside the plant premises as observed during the inspection. The fact was also corroborated by the farmers who met during the inspection.
- (ii) The unit has demonstrated adequate compensation efforts for the affected farmers, furnishing records of reimbursements provided to date. The unit claimed that it disbursed compensation whenever a claim was made through the District Administration. It also submitted that they have no issues and are ready to pay the rest of the affected farmers in future whenever they submit their verified claim through the District Administration. The farmers who met during the inspection also appeared satisfied with the compensation process. **(Annexure-VI)**.
- (iii) It is notable that certain farmers requested assistance from the inspection team for the removal of residual fly ash from their land.

20 DEC 2024

However, the claim could not be verified during the inspection as the location was inaccessible due to wild vegetational growth and incessant rain for days before the inspection.

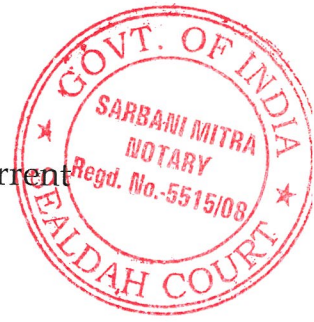


(iv) The remaining area of concern pertains to the fly ash disposal mechanism of the plant. The current (FY: 2023-24) fly ash generation is 21,53,713.605 MT and the estimated Legacy Ash stored in the two ash ponds is around 67,36,993 MT. The unit has recently obtained conditional permission from the WBPCB to dispose of dry fly ash (2,98,000 m<sup>3</sup>) into abandoned mine voids and subsided areas of M/s. Eastern Coalfields Ltd. It has also signed an MOU with the NHAI (National Highway Authority of India) to dispose of 10,00,000 MT of fly ash and an MOU with RVNL (Rail Vikash Nigam Limited) to dispose of 05,00,000 MT. However, even after these arrangements a huge quantity of fly ash will remain stored which needs to be disposed of to achieve 100% ash utilization.

(v) It is concluded that while the unit has implemented considerable measures to address effluent discharge and compensation disbursement, further steps are required to

20 DEC 2024

achieve 100% ash utilization as mandated by current environmental regulations.



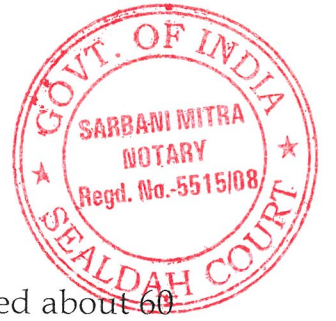
Copy of the inspection report of the Committee is annexed herewith and marked with letter "R".

08. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

  
DEPONENT

20 DEC 2024

## VERIFICATION



I, Sri Subrata Ghosh, son of Shri Biswanath Ghosh, aged about 60 years, by Religion - Hindu, by Occupation- Service, residing at Narkelbagan, Gorosthan, Chinsurah, District-Hooghly, do hereby solemnly declare and say as follows:-

1. That, I am the Officer on Special Duty (OSD), West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.
3. That, the statements made in paragraphs 2 to 7 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.

*Dipankar Ghosh*

Identified and corrected by me  
Advocate  
WBPCB

*Subrata Ghosh*  
DEPONENT

Solemnly Affirmed &  
Declared Before Me  
On Identification By

*[Signature]*  
SARBANI MITRA  
NOTARY  
Regd. No.-5515/08

12 0 DEC 2024

## Inspection Report

### 1.0 Preamble



The West Bengal Human Rights Commission took suo-motu cognizance of a news item published in the Bengali daily newspaper "Ganga Shakti" on July 9, 2021. The article highlighted concerns regarding effluent discharge from the Raghunathpur Thermal Power Plant, which was reportedly impacting farmers and leading to the degradation of agricultural land. Subsequently, the matter was transferred to the Honorable National Green Tribunal.

### 2.0 Reference of inspection

Order of Hon'ble NGT Order dated 04.09.2024 in connection with OA No. 104/2021/EZ in the matter of Tribunal's motion regarding discharge of effluent by Raghunathpur Thermal Power Station (DVC) vs. State of West Bengal & Ors.

### 3.0 Name of the Applicant

West Bengal Human Rights Commission

### 4.0 Name of the Respondents

State of West Bengal & Ors.

### 5.0 Nature of the Complaint

Pollution was caused by the discharge of polluted water from the Raghunathpur Thermal Power Station (DVC) which resulted in the loss of crops in cultivation land.

### 6.0 Name & Designation of the Inspecting Officers

1. Partha Chakrabarty, Officer-In-Charge, Environment & DMDC, WBCS (Exe), Purulia
2. A. Duary, Deputy Director of Agriculture (Admin), Purulia, West Bengal.
3. Sandeep Roy, Scientist-D, CPCB, Eastern Regional Directorate, Kolkata.
4. Sudip Bhattacharya, Environmental Engineer, Asansol Regional Office, WBPCB
5. Dr Rajarshi Chakraborty, Environment Officer, Dept. of Environment, GoWB

#### **(Annexure-I, Nomination of the Inspecting Officers)**

### 7.0 Date of Inspection

24.10.2024

### 8.0 Persons met from the unit

1. Rabindra Kumar Samal, Sr.GM & HOP, RTPS, DVC
2. Nivedananda Mondal, GM (Civil), RTPS, DVC
3. Manoj Kumar, DGM (M), EM&PC, RTPS, DVC
4. Somnath Dutta, Sr. Manager (M), EM&PC, RTPS, DVC
5. Kalyani Prasad Bandyopadhyay, Executive (M), EM&PC, RTPS, DVC

## 9.0 Field Visit & Observation:

- i. M/s. Raghunathpur Thermal Power Station (RTPS—DVC) has two (02) coal-fired Boilers of capacity six hundred (600) megawatts each, with a combined electricity generation capacity of 1200 MW. During the inspection, the total Electricity generation was around 700 MW. Boiler emissions are discharged through a multi-flued stack, where visible emissions were observed during the inspection.
- ii. The West Bengal Pollution Control Board (WBPCB) conducts sampling every quarter at the RTPS. The last two quarters monitoring was carried out on 04.03.2024 & 26.09.2024. While all the parameters of the effluent (collected from the Guard Pond) were found within the permissible limit, the particulate matter concentration in emissions from Unit-I was recorded at 240.80 mg/Nm<sup>3</sup>, exceeding the permissible limit of 50 mg/Nm<sup>3</sup> as per applicable environmental regulations on 04.03.24. **(Annexure-II)**. The unit was issued a show-cause notice by the WBPCB to which it replied satisfactorily. On next monitoring on 26.09.24, the unit complied with the emission samples of both the Boilers. The effluent samples were not drawn any further as it is not discharged outside anymore and is recycled in the process.
- iii. Raw water for the unit is sourced from the Panchet reservoir & it is drawn through a pipeline from a distance of 11 Km. Raw water is stored in 2 nos reservoirs with a total capacity of 15 lac m<sup>3</sup>. After treatment, it is distributed for various industrial operations, i.e., Cooling Tower, D. M. Plant, Ash Handling & Domestic purpose.
- iv. Industrial wastewater generation sources are mainly D.M. Plant regeneration, Boiler blowdown, and Cooling Tower blowdown. As observed, all wastewater is stored in a guard pond inside the plant premises. Guard pond water is utilized only in ash slurry makeup.
- v. During the inspection, it was observed that no effluent was being discharged through the outlet located on the eastern end boundary of the plant. The damaged/collapsed boundary at the discharge point was observed repaired/concretized.
- vi. There are two Ash ponds (total area around 131.16 Ha) with an ash holding capacity of 68.0 lac MT and 46.0 lac MT respectively (as stated). Ash ponds are located on the north-western side of the unit about 5 km away from the unit boundary. At present one of the Ash ponds (Pond No. 02) is in use. The other Ash Pond is filled up with water. Ash pond overflow is recycled through a clarifier and utilized in ash slurry preparation. No discharge was observed from any of the Ash ponds.



- vii. Dry fly ash is stored in 2 (two) nos of Silos of capacity 1500 Ton each. Dry fly ash is dispatched to cement plants and fly ash brick manufacturers. Presently ash utilization is approx. 40% as stated (**Annexure-III**). The unit has also set up a dry fly ash bagging & dispatch facility near ESP (Electro Static Precipitator). Approx. 300 T dry fly ash (DFA) bagging is done daily and dispatched through rail/road mode.
- viii. The unit has also constructed a large (Capacity: 41,200 m<sup>3</sup>) Water Harvesting Pond inside its premises.
- ix. The only Automatic ambient air quality monitoring station installed inside the plant premises was found to be functional during inspection for measurement of PM<sub>2.5</sub>, PM<sub>10</sub>, SO<sub>2</sub> & NO<sub>x</sub>.
- x. The online stack monitoring facility was in operation for the measurement of PM, SO<sub>2</sub> & NO<sub>x</sub>.
- xi. The inspecting team visited Ash Pond, Guard Pond, Settling Pond, Drainage System, Water Harvesting Pond area etc.
- xii. The inspecting team met with some local people of the affected mouzas namely Khudirmahal, Balarampur & Hansapathar. (**Annexure-IV**). All of them reported satisfaction with the steps taken by the unit. They also acknowledged that they had received satisfactory crop damage compensation from the unit.
- xiii. The unit has obtained 'Consent to Operate' which is valid up to 31.10.2028. Its 'Hazardous Waste Authorization' is valid up to 31.08.2028.



#### 10.0 Site Specific Observations:

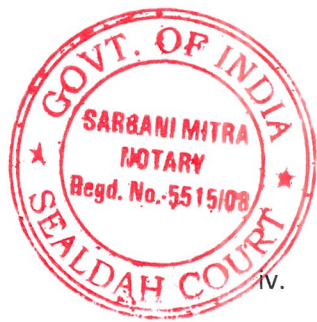
- i. The former effluent discharge point located at the eastern boundary was observed to be sealed. No effluent was being discharged during the inspection either. As claimed, the unit has completely stopped discharging effluent from this point for a long. The farmers who were met during the inspection also confirmed this fact.



- ii. The area on the opposite side of this earlier discharge point indicated no discharge has taken place in the recent past.



- iii. The unit has constructed a large (Capacity: 41,200 m<sup>3</sup>) Water Harvesting Pond inside its premises. The excess rainwater is now stored in this pond.



- iv. The unit has also constructed a Settling Pond (Capacity 25,000 m<sup>3</sup>) along with a drainage system (in June 2022, as stated). Plant surface and stormwater are now channelized and collected at the settling pond. Two pumps were observed installed at the outlet of the settling pond.



- v. The unit's drainage system was also inspected. An entire RCC drain of length approx. 1500 m with a breadth and depth of 1.5m each has been constructed (in June 2022, as stated). All the surface water/stormwater is now passed through this RCC drain which terminates in the Settling Pond. After settling, the water is pumped to the ash water

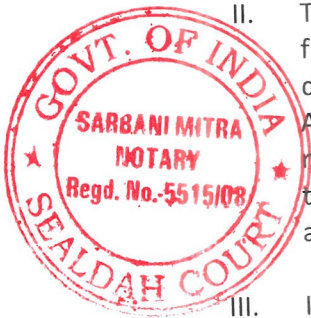


sump through an ash water recovery clarifier for reuse in the ash handling system.  
(Annexure-V)

### 11.0 Remarks

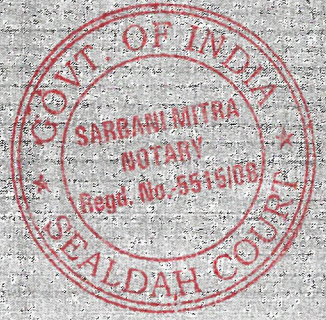
With reference to the order dated 10.04.2023 of the Honorable NGT and the inspection made on 24.10.2024, the following assertion may be presented -

- I. It appeared during the inspection that the unit has taken adequate technical steps towards the surface runoff discharge issue. The plant surface runoff is now channelized to and stored in the settling pond, and subsequently recirculated/reused in the plant itself. It is also storing excess rainwater in a rainwater harvesting pond. No discharge is made outside the plant premises as observed during the inspection. The fact was also corroborated by the farmers who met during the inspection.
- II. The unit has demonstrated adequate compensation efforts for the affected farmers, furnishing records of reimbursements provided to date. The unit claimed that it disbursed compensation whenever a claim was made through the District Administration. It also submitted that they have no issues and are ready to pay the rest of the affected farmers in future whenever they submit their verified claim through the District Administration. The farmers who met during the inspection also appeared satisfied with the compensation process. **(Annexure-VI)**
- III. It is notable that certain farmers requested assistance from the inspection team for the removal of residual fly ash from their land. However, the claim could not be verified during the inspection as the location was inaccessible due to wild vegetational growth and incessant rain for days before the inspection.
- IV. The remaining area of concern pertains to the fly ash disposal mechanism of the plant. The current (FY: 2023-24) fly ash generation is 21,53,713.605 MT and the estimated Legacy Ash stored in the two ash ponds is around 67,36,993 MT. The unit has recently obtained conditional permission from the WBPCB to dispose of dry fly ash (2,98,000 m<sup>3</sup>) into abandoned mine voids and subsided areas of M/s. Eastern Coalfields Ltd. It has also signed an MOU with the NHAI (National Highway Authority of India) to dispose of 10,00,000 MT of fly ash and an MOU with RVNL (Rail Vikash Nigam Limited) to dispose of 05,00,000 MT. However, even after these arrangements a huge quantity of fly ash will remain stored which needs to be disposed of to achieve 100% ash utilization.
- V. It is concluded that while the unit has implemented considerable measures to address effluent discharge and compensation disbursement, further steps are required to achieve 100% ash utilization as mandated by current environmental regulations.



*[Handwritten signature]*

Dr. Rajarshi Chakraborty  
Environment Officer,  
Dept. of Environment, GOWB



*[Handwritten signature]*

Sudip Bhattacharya  
Environmental Engineer,  
Asansol Regional Office, WBPCB

*[Handwritten signature]*

Sandeep Roy  
Scientist-D,  
Eastern Regional Directorate, CPCB

*[Handwritten signature]* 5/11/24

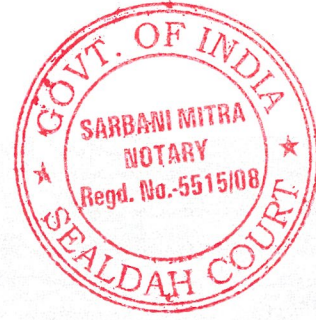
A. Duary  
Deputy Director of Agriculture (Admin),  
Purulia, West Bengal

*[Handwritten signature]* 5.11.2024

Partha Chakraborty - WBCS (Exe.)  
Officer-In-Charge, Environment & DMDC,  
Purulia, West Bengal

Enclosures:

1. Annexure - I: Nomination & attendance of the Inspecting Officers.
2. Annexure - II: Effluent & Emission Analysis Report by WBPCB
3. Annexure - III: Ash Disposal Compliance Audit by IIT-Dhanbad
4. Annexure - IV: Compliance documents
5. Annexure - V: Drainage & Settling Pond Layout & Work Order
6. Annexure - VI: Compliance Documents



**Government of West Bengal**  
**Office of the District Magistrate, Purulia**  
**email id : environmentcellpurulia@gmail.com**

Memo. No. ....38/ ENV

Date: 04/10/2024

To  
 The Member Secretary  
 West Bengal Pollution Control Board

Sub: Nomination for the hearing dated 12<sup>th</sup> November 2024.  
 Ref: Memo. No. 345/2(4)3L/WPB-P(X)2021, dated- 20.09.2024.

Apropos of the above subject and reference no. following official has been nominated on behalf of District Magistrate, Purulia as member of Joint Committee for the hearing on 12<sup>th</sup> November 2024.

Name	Designation
Sri Partha Chakrabartty	Officer In-Charge Environment & DMDC, WBCS Executive, Purulia Mob. 9647635907

This is for favour of your information and taking necessary action.

Memo. No. : 38/1(4)/ENV

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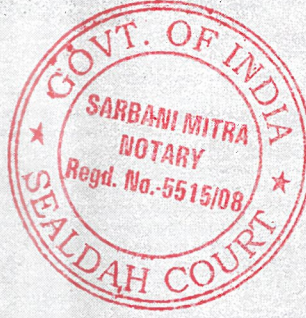
1. The Environmental Engineer & In-Charge, Asansol Regional Office.
2. The PA to the District Magistrate, Purulia
3. The CA to the Addl. District Magistrate (LR), Purulia
4. Officer Copy

jm 4/10/24  
 Addl. District Magistrate (Environment)  
 Purulia

Date: 04/10/2024

jm 4/10/24  
 Addl. District Magistrate (Environment)  
 Purulia

DDA (Admn.)  
S/PS



D.D.A. (Admn.)  
Purulia  
Docket No. 1648  
Date. 05 JUN 2023

**GOVERNMENT OF WEST BENGAL  
DIRECTORATE OF AGRICULTURE  
Jessop Building, 63, N.S. Road, Kolkata-700001**

No. 210 Dated, Kolkata, the 24/05/2023  
IM-C/N/28/2023

To: The Special Secretary, Department of Environment, Prani Sampad Bhavan, 5<sup>th</sup> Floor, LB-2, Sector-III, Salt Lake City, Kolkata- 700106.

Sub: Representative of Director of Agriculture, West Bengal

Ref: Order of Hon'ble National Green Tribunal Dt.10/04/2023 passed in O.A No- 104/2021/EZ

No. 3L/WPB-F(X) 21 Dt.04/05/2023 of the Spl. Secretary, Environment Department

In compliance to the Order of the Hon'ble National Green Tribunal Dt.10/04/2023 and referring the No. quoted above it is decided that the Deputy Director of Agriculture (Admn.), Purulia is being nominated as a Member in the Joint Committee as representative of the Director of Agriculture, West Bengal.

*sdf-*

Director of Agriculture & Ex. Officio Secretary,  
Government of West Bengal

No. 210/1 Dated, Kolkata, the 24/05/2023

Copy forwarded for information and necessary action to:-

✓ The Deputy Director of Agriculture (Admn.), Purulia, Krishi Bhavan, North Lake Road, P.O.+Dist.- Purulia, PIN-723101 ([dda.purulia@gmail.com](mailto:dda.purulia@gmail.com)).

*W/PS*  
Director of Agriculture & Ex. Officio Secretary,  
Government of West Bengal

**Fwd: Hon'ble NGT matter MA 36/24/EZ in OA 104/21/EZ**

**From :** SUDIP BHATTACHARYA <ee11.wbpcb-wb@bangla.gov.in> Mon, Oct 21, 2024 11:07 AM  
📎 1 attachment  
**Subject :** Fwd: Hon'ble NGT matter MA 36/24/EZ in OA 104/21/EZ  
**To :** RAJIB CHAKRABORTY <aee22.wbpcb-wb@bangla.gov.in>

**From:** "RUBY SINHA" <ee8.wbpcb-wb@bangla.gov.in>  
**To:** "SUDIP BHATTACHARYA" <ee11.wbpcb-wb@bangla.gov.in>, paushalipahari@gmail.com  
**Sent:** Thursday, October 3, 2024 7:11:39 PM  
**Subject:** Fwd: Hon'ble NGT matter MA 36/24/EZ in OA 104/21/EZ



**From:** "RAJESH KUMAR" <ms.wbpcb-wb@bangla.gov.in>  
**To:** mswbpcb@gmail.com, "SUBRATA GHOSH" <ce1.wbpcb-wb@bangla.gov.in>, "RUBY SINHA" <ee8.wbpcb-wb@bangla.gov.in>, "GOUTAM KR. PAUL" <aee13.wbpcb-wb@bangla.gov.in>  
**Sent:** Thursday, October 3, 2024 10:38:42 AM  
**Subject:** Fwd: Hon'ble NGT matter MA 36/24/EZ in OA 104/21/EZ

**From:** "Sandeep Roy" <sandeeproycpcb@nic.in>  
**To:** "RAJESH KUMAR" <ms.wbpcb-wb@bangla.gov.in>  
**Cc:** "SUDIP BHATTACHARYA" <ee11.wbpcb-wb@bangla.gov.in>, "Mrinal Kanti Biswas" <mkbiswas.cpcb@nic.in>  
**Sent:** Tuesday, October 1, 2024 9:27:30 PM  
**Subject:** Hon'ble NGT matter MA 36/24/EZ in OA 104/21/EZ

Sir,

With reference to the attached letter, as received from WBPCB, I am directed to inform you that Undersigned is nominated in the said matter to represent the CPCB.

This is for your kind information pl.

Sandeep Roy  
 Scientist-D  
 Central Pollution Control Board  
 Eastern Regional Directorate, Kolkata  
 Tel. 033-24416003 Extn- 505  
 Mob.- 9903816939



**West Bengal Pollution Control Board**  
(Department of Environment, Government of West Bengal)

Memo No. : 345/34)3L/WFB-P(X)2021

Date : 20/09/2024

To

- (i) The Principal Secretary, Dept. of Environment, West Bengal
- (ii) The District Magistrate, Purulia,
- ✓(iii) The Regional Director, Central Pollution Control Board,
- (iv) The Director, Agriculture, West Bengal

**Sub:** Compliance of direction dated 04.09.2024 of Hon'ble NGT passed in connection with M.A. No. 36/2024/EZ in Original Application No. 104/2021/EZ.

Enclosed please find the copy of the order of Hon'ble National Green Tribunal, Eastern Zone Bench dated 04.09.2024 passed in connection with M.A. No. 36/2024/EZ in Original Application No. 104/2021/EZ (Tribunal on its own motion Reg: Effluent discharge by the Raghunathpur Thermal Power Plant (T-WBHR) Vs District Magistrate & Collector, Purulia & Ors.), which speaks for itself.

The Hon'ble National Green Tribunal, Eastern Zone Bench, vide order dated 10.04.2023 was pleased to constitute a Committee, comprising of the following Members:-

- (i) Additional Chief Secretary, Environment, West Bengal
- (ii) State Pollution Control Board,
- (iii) District Magistrate, Purulia,
- (iv) Representatives of Central Pollution Control Board,
- (v) Director, Agriculture, West Bengal.

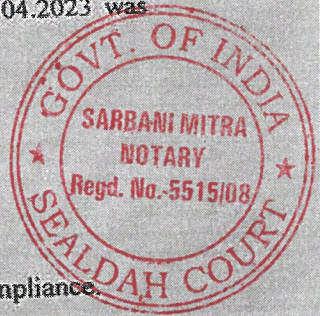
The State Pollution Control Board shall be the Nodal Office for coordination and compliance.

The Joint Committee has been directed by Hon'ble NGT to meet within two weeks and after interacting with the farmers and associating the PP may determine reasonable compensation for the farmers and verify effectiveness of preventive measures and submit an Action Taken Report. The matter will be heard on 12<sup>th</sup> November 2024.

Sri Sudip Bhattacharya, Environmental Engineer & In-charge, Asansol Regional Office (M.-9434030006, Email: ee11.wbpcb-wb@bangla.gov.in) of the West Bengal Pollution Control Board will represent the State Pollution Control Board, West Bengal in this matter and will provide logistic support to you. He will act as a Nodal Officer.

It is hereby requested to send nomination to the nodal officer at the earliest to enable this authority to submit compliance report before the Hon'ble National Green Tribunal.

Encl: As stated



*Ajey*  
20/09/2024  
Member Secretary

*ST/BR*  
*ST/ST*  
*R 24/9/24*

Paribesh Bhawan, Bldg 10A, Block LA, Sector III, Salt Lake, Kolkata 700 106  
Tel: 2202-3000 / 2202-3003 / 2202-3006. Fax: 2202-3099. Email: ms.wbpcb-wb@bangla.gov.in. Website: www.wbpcb.gov.in

পশ্চিমবঙ্গ প্রদূষণ নিয়ন্ত্রণ বোর্ড  
Central Pollution Control Board  
পূর্ণি শিবপুর নিবন্ধনালয়, কলকাতা  
Eastern Regional Directorate, Kolkata

রসিদ নম্বর  
Receipt Number 668  
তারিখ  
Date 24/09/24



Government of West Bengal  
Department of Environment  
Prani Sampad Bhavan, 5<sup>th</sup> Floor, LB-2, Sector – III,  
Salt Lake Kolkata –700 106  
Phone No. 033 23352742

NO. 1978/ENV/15017/35/2024

Date: 04.10.2024

To

The Member Secretary, West Bengal Pollution Control Board  
Paribesh Bhawan, 10A, LA-Block, Sector-III, Salt Lake, Kolkata-700 106

**Sub:** MA No.36/2024/EZ in Original Application No. 104/2021/EZ [ Tribunal on its own motion. Reg: Effluent discharge by the Raghunathpur Thermal Power Plant.(T-WBHRC)- Vs- DM & Collector, Purulia & Ors]

**Ref:** Office Memorandum dated 20.09.2024

Sir,

With reference to the subject matter and Office memorandum dated 20.09.2024, it has been stated that the Hon'ble Tribunal, Eastern Zone Bench vide order dated 04.09.2024 has constituted a Committee wherein West Bengal Pollution Control Board is the Nodal Office and request has been made to send the nomination to the Nodal Officer at the earliest [Copy enclosed].

Shri Rajarshi Chakraborty, Environment Officer (Mobile No. 9903254820), E-mail: (rajarshichakra@gmail.com) is nominated in the Committee from Environment Department.


Yours faithfully,

Encl: As stated above


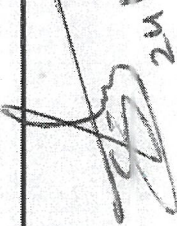

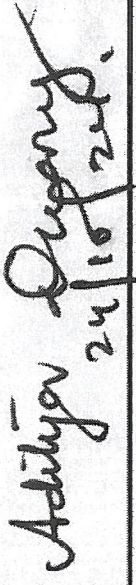
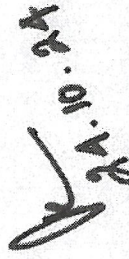
  
Chief Environment Officer  
Environment Department

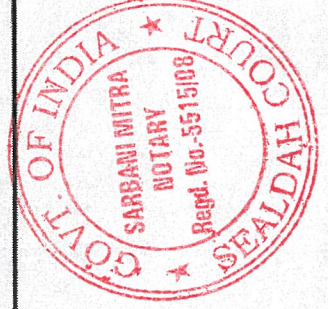
Copy forwarded for information to:

1. The Director, Directorate of Agriculture ,63 NS Road, Jasob Building 1<sup>st</sup> floor, Kolkata- 700001
2. District Magistrate, Purulia, Old Collectorate Building, Purulia, West Bengal, 723101
3. The. P.S to the Principal Secretary, Department of Environment, Govt.of West Bengal.
4. Shri. Rajarshi Chakraborty, Environment Officer, Environment Department, Govt. of West Bengal

  
Chief Environment Officer  
Environment Department

Attendance of Team Members for visiting at RTPS on 24.10.2024 in connection with  
Memo No. 820(i)-WPBA/Red/(PrI)/Cont(380)/2015 Date: 21.10.2024

SL No.	Name	Designation	Signature
1	Sri Sudip Bhattacharya	Environmental Engineer & In-charge, WBPCB	 24/10/24
2	Sri Sandeep Roy	Scientist-D, CPCB, RD, Kolkata	 24/10/24
3	Sri Partha Chakraborty	Office In-charge, Environment & DMDC	 24.10.2024
4	Sri Aditya Duarij	Deputy Director of Agriculture (Admin)	 24/10/24
5	Dr. Rajarshi Chakraborty	Dept. of Environment, GoWB	 24.10.24



18/04/2024

**Analysis Report of Waste Water/Solid samples**

Analysis Done At:

Inspection Id:

Identification Code:

NA									
0	4	0	3	2	0	2	4	3	6
5	9								



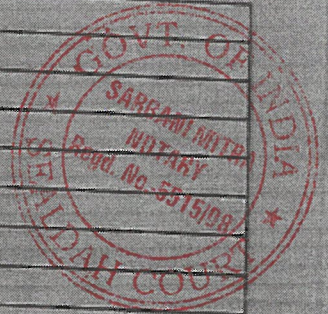
**WEST BENGAL POLLUTION CONTROL BOARD**  
Durgapur Regional Laboratory, Paribesh Bhawan, Durgapur-713 216

Mr. A. Barman, AEE

Sample Collected by (First name only in short) (As indicate in the label affixed to the sample container)	Date=>	04/03/2024	Office Code=>	00000005
Name of Unit / Source:	M/s. Raghunathpur Thermal Power Station			
Address:	Dum Dum, P.O.- Nildih P.S.- Raghunathpur Dist.- Purulia Pin Code- 723133			
Sl.	Sampling Details (Collection/Discharge)		TH/UN	Collection Time
1	Guard Pond Outlet		T	1610

\*Treated / Untreated

Parameters	Sample Serial Number
pH	1
TSS	7.91
COD	12.00
BOD	59.16
O&G	13.28
PO <sub>4</sub>	BDL
Zn	0.010
Cu	0.032
Total Fe	BDL
Total Cr	BDL
	BDL



\*All Parameters expressed in mg/l excepting pH  
BDL : Below Detectable Limit, NT : Not Traceable, NE : Not Exerted, N.A. : Not Applicable

Remarks:

18/4/2024  
Date of Reporting

Subhajit Das  
18/04/2024  
Prepared by

Daljit  
18/04/2024  
Checked by

Banji  
18/4/2024  
Signature of In-Charge, DRL

- 1. OSD - Operation & Execution, WBPCB
- 2. Chief Scientist, WBPCB
- 3. Env. Engineer (DRO) / Env. Engineer (ARO), WBPCB
- 4. Industry

West Bengal Pollution Control Board  
Asansol Regional Office  
Dairy No. 419  
Date: 02-01-24  
Initial: S

Analysis Reports of Gaseous Emission

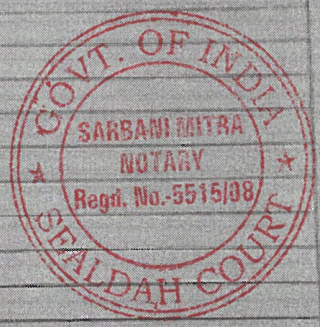
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WEST BENGAL POLLUTION CONTROL BOARD  
Durgapur Regional Laboratory, Parbesh Bhawan, City Centre, Durgapur- 713 216

Analysis done at:

1. Name of Industry	M/s. Damodar Valley Corporation (R.T.P.S)			
2. Address	P.O- Nildih, Dumdumi, Purulia, 723133			
3. Category & Type	Red			
4. Sampling Date	04.03.2024			
5. Duration of Sampling	33 min			
6. Name of Laboratory	S.M. Scientific Science			
7. Height of Stack from ground (m)	275.0			
8. Cross section of Stack at sampling point (m <sup>2</sup> )	39.6079			
9. Stack connected to	Boiler Unit-1			
10. Emission due to (Furnace / Boiler)	Combustion of Coal			
11. Average operational hours of boiler/furnace (per month)	720 Hrs/Month			
12. APC System (if any)	ESP			
13. Working load of source (MT/hr)	569 MW			
14. Fuel used	Coal			
15. Rated Fuel consumption (Kg or l /hr)	-			
16. Working Fuel consumption (Kg or l /hr)	297 TPH			
17. Nature of furnace/boiler	-			
18. Flue Gas Temp (°C)	127.0			
19. Flue gas velocity (m/s)	21.16	20. Volume of Flue gas drawn in lit (m <sup>3</sup> )	1.009	
21. Corrected flue gas volume (Nm <sup>3</sup> )	0.931	22. Percentage of CO <sub>2</sub> & O <sub>2</sub>	CO <sub>2</sub> = 11.2 % O <sub>2</sub> = 7.8%	
23. To be compensated at (% if required)	6% O <sub>2</sub>			
24. Initial wt of thimble (gm)	1.6650	25. Final wt of thimble (gm)	1.8621	
26. Wt. of PM (mg)	197.10	27. Particulate matter (mg/Nm <sup>3</sup> )	240.80 at 6% O <sub>2</sub>	
28. Barometric Pressure Head (mm of Hg)	755	29. Diameter of the nozzle	6.35 mm	
30. Others   SO <sub>2</sub> & NO <sub>x</sub>	31. Thimble Number			5185
32. Sampled by	Mr. A. Barman, AEE			



04/04/2024  
Date of Reporting

Subhajit Das  
1/1/2024  
Prepared by

*[Signature]*  
04/04/24  
Checked by

*[Signature]*  
04/04/2024  
Signature of In-Charge, DRL

- Copy to:
1. Chief Engineer - Operation & Execution, WBPCB
  2. Chief Scientist, WBPCB
  3. Env. Engineer (DRO) / Env. Engineer (ARO), WBPCB
  4. Industry

## Analysis Reports of Gaseous Emission

Identification Code: 2609202410103

WEST BENGAL POLLUTION CONTROL BOARD  
Durgapur Regional Laboratory, Paribesh Bhawan, City Centre, Durgapur- 713 216

## Analysis done at:

1. Name of Industry	M/s. Damodar Valley Corporation.		
2. Address	(Raghnathpur Thermal Power Station.)		
3. Category & Type	P.O.: Nildih RTPS, Dumdumi, Purulia, Pin.: 723134		
4. Sampling Date	Red & Thermal Power Station.		
5. Duration of Sampling	26.09.2024		
6. Name of Laboratory	35 min.		
7. Height of Stack from ground (m)	M/s. Eco Care		
8. Cross section of Stack at sampling point (m <sup>2</sup> )	150.0		
9. Stack connected to	61.5391		
10. Emission due to (Furnace / Boiler)	Boiler No#01 through FGD (600 MW)		
11. Average operational hours of boiler/furnace (per month)	Combustion of Coal		
12. APC System (if any)	720 hrs/month.		
13. Working load of source (MT/hr)	ESP		
14. Fuel used	460 MW		
15. Rated Fuel consumption (Kg or l /hr)	Coal		
16. Working Fuel consumption (Kg or l /hr)	400 MT/hr.		
17. Nature of furnace/boiler	295 MT/hr.		
18. Flue Gas Temp (°C)	Boiler		
19. Flue gas velocity (m/s)	6.01	20. Volume of Flue gas drawn in lit (m <sup>3</sup> )	1.015
21. Corrected flue gas volume (Nm <sup>3</sup> )	0.7868	22. Percentage of CO <sub>2</sub> & O <sub>2</sub>	CO <sub>2</sub> -5.6%
23. To be compensated at (% if required)	O <sub>2</sub> -6.8%		
24. Initial wt of thimble (gm)	1.4359	25. Final wt of thimble (gm)	1.4513
26. Wt. of PM (mg)	15.40	27. Particulate matter (mg/Nm <sup>3</sup> )	20.67 at 6% O <sub>2</sub>
28. Barometric Pressure Head (mm of Hg)	753	29. Diameter of the nozzle	3/8"
30. Others   SO <sub>2</sub> & NO <sub>x</sub>	31. Thimble Number		
32. Sampled by	5600		
	Mr. R. Chakraborty, AEE		



03/10/24

Date of Reporting

*Prepared by*  
03/10/24

Prepared by

*Checked by*  
03/10/24

Checked by

*Signature of In-Charge, D*  
03/10/24

Signature of In-Charge, D

Copy to:

1. OSD - Operation & Execution, WBPCB
2. Chief Scientist, WBPCB
3. Env. Engineer (DRO) / Env. Engineer (ARO), WBPCB
4. Industry

**Analysis Reports of Gaseous Emission**

Identification Code: 2 6 0 9 2 0 2 4 1 0 1 0 2

0 1 0 3

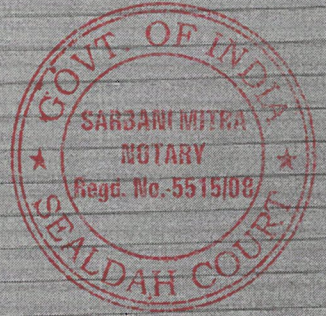
ARD  
3 216



**WEST BENGAL POLLUTION CONTROL BOARD**  
Durgapur Regional Laboratory, Paribesh Bhawan, City Centre, Durgapur - 713 216

**Analysis done at:**

1. Name of Industry	M/s. Damodar Valley Corporation. (Raghunathpur Thermal Power Station.)		134
2. Address	P.O.: Nildih RTPS, Dumdumi, Purulia, Pin.: 723134		
3. Category & Type	Red & Thermal Power Station.		
4. Sampling Date	26.09.2024		
5. Duration of Sampling	31 min.		
6. Name of Laboratory	M/s. Eco Care		
7. Height of Stack from ground (m)	275.0		
8. Cross section of Stack at sampling point (m <sup>2</sup> )	39.6078		
9. Stack connected to	Boiler No#02 (600 MW)		
10. Emission due to (Furnace / Boiler)	Combustion of Coal		
11. Average operational hours of boiler/furnace (per month)	720 hrs/month.		
12. APC System (if any)	ESP		
13. Working load of source (MT/hr)	485 MW		
14. Fuel used	Coal		
15. Rated Fuel consumption (Kg or l/hr)	400 MT/hr.		
16. Working Fuel consumption (Kg or l/hr)	330 MT/hr.		
17. Nature of furnace/boiler	Boiler		
18. Flue Gas Temp (°C)	127.0		
19. Flue gas velocity (m/s)	22.17	20. Volume of Flue gas drawn in lit (m <sup>3</sup> )	1.023
21. Corrected flue gas volume (Nm <sup>3</sup> )	0.9114	22. Percentage of CO <sub>2</sub> & O <sub>2</sub>	CO <sub>2</sub> -11.4% O <sub>2</sub> -6.6%
23. To be compensated at (% if required)	6% O <sub>2</sub>		
24. Initial wt of thimble (gm)	1.4352	25. Final wt of thimble (gm)	1.4497
26. Wt. of PM (mg)	14.50	27. Particulate matter (mg/Nm <sup>3</sup> )	16.57 at 6% O <sub>2</sub>
28. Barometric Pressure Head (mm of Hg)	753	29. Diameter of the nozzle	1/4"
30. Others SO <sub>2</sub> & NO <sub>x</sub>	Mr. R. Chakraborty, AEE		31. Thimble Number 5599
32. Sampled by			



03/10/24  
Date of Reporting

Ramesh  
03/10/24  
Prepared by

S. S. Saha  
03/10/24  
Checked by

[Signature]  
03/10/2024  
Signature of In-Charge.

- Copy to:
1. OSD - Operation & Execution, WBPCB
  2. Chief Scientist, WBPCB
  3. Env. Engineer (DRO) / Env. Engineer (ARO), WBPCB
  4. Industry



**भारतीय प्रौद्योगिकी संस्थान (भारतीय खनि विद्यापीठ), धनबाद**  
 धनबाद, झारखण्ड, भारत, पिन - 826004  
**INDIAN INSTITUTE OF TECHNOLOGY (INDIAN SCHOOL OF MINES), DHANBAD**  
 DHANBAD, JHARKHAND, INDIA, PIN - 826004  
 (An Institute of National Importance under Ministry of Education, Govt. of India)

Date : 16<sup>th</sup> October 2024

Annual Compliance Audit for Ash Disposal of Raghunathpur Thermal Power Station,  
DVC, Purulia, West Bengal

**Subject:** Ash Audit for the FY -2023-24 of Raghunathpur Thermal Power Station, DVC, a Coal based Thermal Power Plant, Capacity-1200MW(2x600MW)

Ref: MOEF&CC Notification SO5481(E) dated 31st December 2021 and CPCB OM dated 06.03.2023 and DPL's Work Order No20316086264-2023-2024 dt.11.08.2023

Thermal Power Plant: Raghunathpur Thermal Power Station, DVC, Nildih, Purulia, West Bengal. PIN-723124.

Site Visit report was made on 11<sup>th</sup> July 2024 and 9<sup>th</sup> September 2024.

Assessment of site has been done as per the directions of MOEF&CC Notification SO5481(E) dated 31st December 2021 and CPCB OM dated 06.03.2023.

- The coal consumption, Ash generation and utilization data are in sync with data in ash annual compliance report. The coal consumption during reporting period FY2023-24 is 4404642.11 MT and Annual Ash generation is 2153713.61 MT according to the data report. The proportion of fly ash to bottom ash is Approx. 80:20.
- The average ash content of the plant is relatively high at **48.90** % with a small monthly variation as per the coals used.
- Details of Ash utilisation for the year FY **2023-24** are as follows:  
**Ash Utilised during this period- " 851436.876 MT"** with fly ash being used amount of 225525.32 MT in Brick manufacturing, Cement industries & construction of roads and bottom ash of 625911.556 MT is used through expansion of roads & fly over development and mine void filling.
- There are 2(Three) number of silos of 3000 MT capacity for fly ash for carrying out dry disposal with the help of ash bulkers or ash dumpers. There are four chutes for the loading of bulkers
- The fly ash is sent to cement industries in closed bulkers and the weigh bridge record is connected through **EBA** for easy retrieval of the record. There are two weighbridges with **RFID** system for smooth operations of the bulkers.
- To keep check on Fugitive Emission a sprinkling system is installed near the silo.
- The transportation of pond ash & bottom ash for construction of roads and embankments of the highways is done with a cover to reduce the fugitive emission.
- The bottom ash is approximately is 7.8% of the total ash content and some amount of bottom ash is disposed in the ash pond through slurry form with 1:6 to 1:7 with an average of 1:6.8 of ash to water ratio.
- There is also a water recirculation system for the water from ash ponds.

*Suman*

*[Signature]*



30

**भारतीय प्रौद्योगिकी संस्थान (भारतीय खनि विद्यापीठ), धनबाद**  
धनबाद, झारखण्ड, भारत, पिन - 826004  
**INDIAN INSTITUTE OF TECHNOLOGY (INDIAN SCHOOL OF MINES), DHANBAD**  
DHANBAD, JHARKHAND, INDIA, PIN - 826004  
(An Institute of National Importance under Ministry of Education, Govt. of India)

- Fly ash and Bottom Ash utilization of the current financial year is only ~39.53% of the total generation of total ash. This information is used as the reason of increase in legacy ash. Though the utilization has been increased over the years with only approx. 9.76% utilization in 2018-19.
- There is no specific study on quantifying the total quantity of pond ash. The quantity of ash in the ash pond is based on the total area of the pond and average height of the filling.
- There are two number of ash ponds and total area of ash pond is around **131.16 Ha** including surroundings.
- The ash pond is provide with **LDPE** lining system as it was seen in some part of the ash dyke.
- As there seems an efficient water circulation system, but still water may sometime overflow the nearby road. No overflow of water is observed in the ponds over flow water through the weir of the ash pond is going to a nearby natural drain outside the plant into a non-habituated/barren land.
- The top of water surface of the ash pond is monitored regularly, which seems a very good practice for the monitoring of the dyke.
- Ash utilization data is verified with **EBA records**, documents, digital records and site inspection. It was observed that the above data is correct as per the records & documents available with the party during carrying out audit.
- Proper road network and lighting system is in place for access to ash pond area for inspection with security arrangement.
- During the 2<sup>nd</sup> visit it was observed a number activities towards mass utilization of existing pond ash. Efforts have been made to facilitate the logistics for its utilization in National Highways constructions.

Areas of Improvement

- As the % utilization is less than 40%, efforts should be made to utilize the pond ash in road embankment, reinforced earth wall etc.
- The ash pond technical audit should be conducted to do the embankment design including drainage system.
- The quantity of legacy ash mentioned is based on the accumulation and use of the data. Exploration should be made to find out the actual quantity of the ash in the pond.

*Sman*



**Sarat Kumar Das**  
Professor  
Deptt. of Civil Engineering  
Indian Institute of Technology  
(Indian School of Mines), Dhanbad  
Jharkhand-826004, India

**Dr. Sarat Kumar Das,**  
**Professor,**  
Department of Civil Engineering  
IIT (ISM), Dhanbad,  
Jharkhand- 826004

*Sman*



31-  
भारतीय प्रौद्योगिकी संस्थान (भारतीय खनि विद्यापीठ), धनबाद  
धनबाद, झारखण्ड, भारत, पिन - 826004  
INDIAN INSTITUTE OF TECHNOLOGY (INDIAN SCHOOL OF MINES), DHANBAD  
DHANBAD, JHARKHAND, INDIA, PIN - 826004  
(An Institute of National Importance under Ministry of Education, Govt. of India)

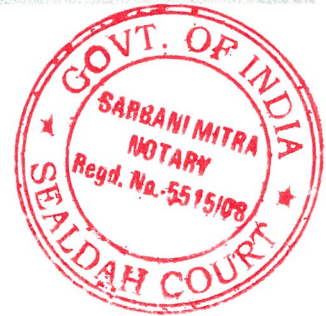


Figure 1 – A bird's eye view from the Weigh bridge side



Figure 2- Filling of the bulker from fly ash silo

(a)



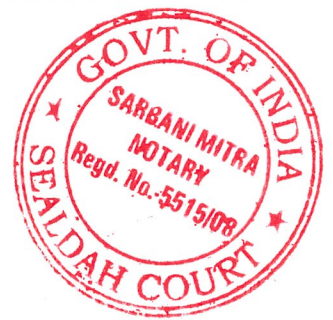
Swan



**भारतीय प्रौद्योगिकी संस्थान (भारतीय खनि विद्यापीठ), धनबाद**  
धनबाद, झारखण्ड, भारत, पिन - 826004  
**INDIAN INSTITUTE OF TECHNOLOGY (INDIAN SCHOOL OF MINES), DHANBAD**  
DHANBAD, JHARKHAND, INDIA, PIN - 826004  
*(An Institute of National Importance under Ministry of Education, Govt. of India)*



Figure 3. Rows of truck for loading of pond



*Swan*



**भारतीय प्रौद्योगिकी संस्थान (भारतीय खनि विद्यापीठ), धनबाद**  
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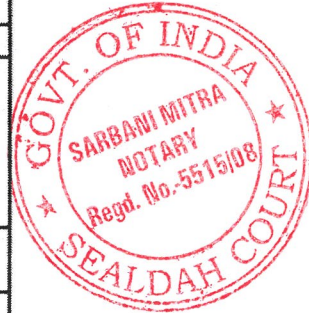
Figure 4 Photos of the ash pond showing different activities for disposal of pond ash.



*Sman*

## Ash Compliance Report for the period FY 2023-24 of RTPS, DVC

SL NO	DETAILS	REMARKS
1	Name of Power Plant	Raghunathpur Thermal Power Station
2	Name of the company	Damodar Valley Corporation
3	District	Purulia
4	State	West Bengal
5	Postal address for communication:	Dumdumi, PO -Nildih- RTPS, Dist.- Purulia, PIN-723134, WB.
6	E-mail:	somnath.dutta@dvc.gov.in
7	Power Plant installed capacity (MW):	2x600MW
8	Plant Load Factor (PLF):	65.98%
9	No. of units generated (MWh):	6955.2418MU (1Kwh = 1Unit)
10	Total area under power plant (ha): (including area under ash ponds)	581.624 Ha
11	Quantity of coal consumption during reporting period (Metric Tons per Annum):	4404642.11 MT
12	Average ash content in percentage (per cent):	48.90%
13	Quantity of current ash generation during reporting period (Metric Tons per Annum): Fly ash (Metric Tons per Annum): Bottom ash (Metric Tons per Annum):	2153713.61 MT Fly Ash 1722970.88 MT Bottom Ash 430742.72 MT
14	Capacity of dry fly ash storage silo(s) (Metric Tons) :	1500X2= 3000MT
15(a)	Details of utilisation of current ash generated during reporting period (in MT) (a) Total quantity of current ash utilised (MTPA) during reporting period:	851436.876 MT
(b)	Quantity of fly ash utilised (MTPA):	225525.32 MT
(i)	Fly ash based products (bricks or blocks or tiles or fibre cement sheets or pipes or boards or panels)	2115.69 MT
(ii)	Cement manufacturing:	204607.3
(iii)	Ready mix concrete:	NIL
(iv)	Ash and Geo-polymer based construction material:	NIL
(v)	Manufacturing of sintered or cold bonded ash aggregate:	NIL
(vi)	Construction of roads, road and fly over embankment:	18802.33
(vii)	Construction of dams:	NIL
(viii)	Filling up of low lying area:	NIL
(ix)	Filling of mine voids:	NIL
(x)	Use in overburden dumps:	NIL
(xi)	Agriculture:	NIL
(xii)	Construction of shoreline protection structures in coastal districts;	NIL
(xiii)	Export of ash to other countries:	NIL
(xiv)	Others (please specify):	NIL
(c)	Quantity of bottom ash utilised (MTPA):	625911.556 MT
(i)	Fly ash based products (bricks or blocks or tiles or fibre cement sheets or pipes or boards or panels):	NIL
(ii)	Cement manufacturing:	NIL
(iii)	Ready mix concrete:	NIL
(iv)	Ash and Geo-polymer based construction material:	NIL

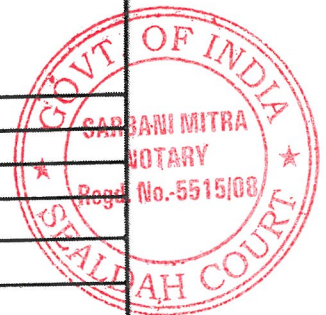


*Sanjee*

*Somnath*

*Suman*

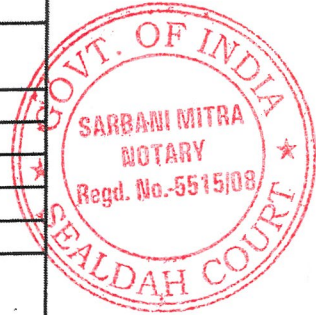
(v)	Manufacturing of sintered or cold bonded ash aggregate:	NIL	
(vi)	Construction of roads, road and flyover embankment:	344519.546 MT	
(vii)	Construction of dams:	NIL	
(viii)	Filling up of low lying area:	NIL	
(ix)	Filling of mine voids:	281392.01 MT	
(x)	Use in overburden dumps:	NIL	
(xi)	Agriculture:	NIL	
(xii)	Construction of shoreline protection structures in coastal districts:	NIL	
(xiii)	Export of ash to other countries:	NIL	
(xiv)	Others (please specify):	NIL	
	<b>Total quantity of current ash unutilised (MTPA) during reporting period (during 2023-2024)</b>	<b>1302276.734 MT</b>	
16	Percentage utilisation of current ash generated during reporting period (per cent):	39.53%	
17	Details of disposal of ash in ash ponds		
(a)	Total quantity of ash disposed in ash pond(s) (Metric Tons) as on 31st March (excluding reporting period):		
(b)	Quantity of ash disposed in ash pond(s) during reporting period (Metric Tons):		
(c)	(c)Total quantity of water consumption for slurry discharge into ash ponds during reporting period (m3):		
(d)	Total number of ash ponds:		
(i)	Active:		
(ii)	Exhausted (yet to be reclaimed):		
(iii)	Reclaimed:		
(e)	Total area under ash ponds (ha):		
18	<b>Individual ash pond details : Ash Ponds - 1, 2, etc. (Please provide below mentioned details separately, if number of ash ponds in more than one)</b>	<b>Ash pond. 1 Ash pond. 2</b>	
a)	Status : Under construction or active or exhausted or reclaimed	ACTIVE ACTIVE	
b)	Date of start of ash disposal in ash ponds (MM/YYYY)	31.03.20216	
c)	Date of stoppage of ash disposal in ash pond after completing its capacity (MM/YYYY) (not applicable for active ash ponds)	NA	
*	Area in ha		
*	Dyke height. (m)		
*	Dyke volume (m3)		
d)	Quantity of ash disposed ash on 31st Mar (MT)		
e)	Available vol. in percentage and quantity of ash that can be further disposed (MT)		
f)	Expected life of ash ponds		
g)	Coordinates (Lat and Long) - pl. specify min. four coordinates		
h)	Type of lining carried in ash pond : HDPE/LDPE/Clay/None	LDPE	
i)	Mode of disposal : Dry disposal or wet slurry (In case of wet slurry pl. specify whether HCSD/MCSD/LCSD)	WET (LCSD)	
j)	Ratio of ash:water in slurry mix	1:6.8	
k)	Ash water recycling system (AWRS) installed and functioning : Yes/No	YES	



*Sarban Mitra*

*Suman*

k)	Ash water recycling system (AWRS) installed and functioning : Yes/No	YES		
l)	Quantity of wastewater from ash pond discharged into land or water-body (m3)	NIL		
m)	Last date when the dyke stability study was conducted and name of the organisation who conducted the study			
n)	Last date when the audit was conducted and name of the organisation who conducted the audit			
19	<b>Quantity of legacy ash utilised (MTPA):</b>			
i.	Fly ash based products (bricks or blocks or tiles or fibre cement sheets or pipes or boards or panels):			
ii.	Cement manufacturing:			
iii.	Ready mix concrete:			
iv.	Ash and Geo-polymer based construction material:			
v.	Manufacturing of sintered or cold bonded ash aggregate:			
vi.	Construction of roads, road and flyover embankment:			
vii.	Construction of dams:			
viii.	Filling up of low lying area:			
ix.	Filling of mine voids:			
x.	Use in overburden dumps:			
xi.	Agriculture:			
xii.	Construction of shoreline protection structures in coastal districts;			
xiii.	Export of ash to other countries:			
xiv.	Others (please specify):			
20	Summary:			
	Details	Quantity generated (MTP)	Quantity utilised (MTP) and (per cent)	Balance quantity (MTP) (Legacy ash + Current ash generated)
	Current ash during reporting period	2153713.605	851436.876 39.53%	1302276.729
	Legacy ash			6736993
	Total			8039269.7



*Sarabjit*

Signature of Authorized Signatory.

वरीष्ठ प्रबंधक(यां) ई.एम. एवं पी.सी  
Sr. Manager (M.) E.M. & P.C.  
आर.टी.पी.एस., दा.घा.नि., रघुनाथपुर  
RTPS, DVC, Raghunathpur

*Saran*

Sarat Kumar Das  
Professor



Deptt. of Civil Engineering  
Indian Institute of Technology  
(Indian School of Mines), Dhanbad  
Jharkhand-826004, India

*Banerjee*

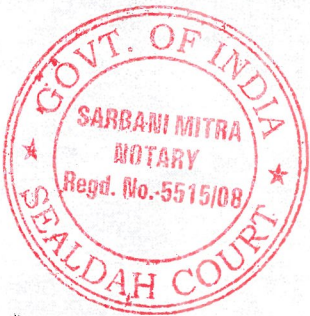
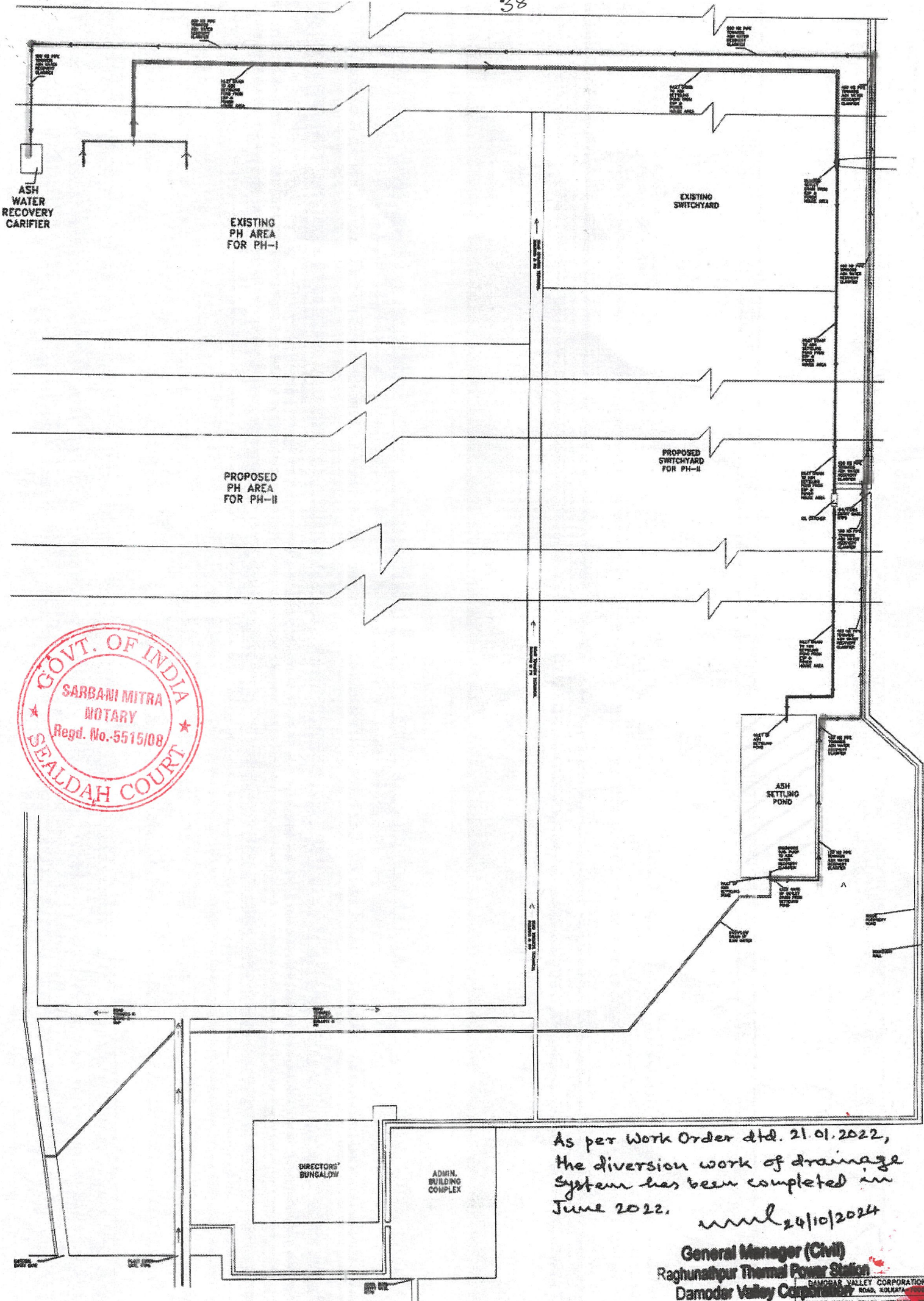
Dt - 26/10/24



FARMERS PRESENT DURING THE INSPECTION:

Name List

SL NO	Name	Mouza	Address	Ph no	Sign
1	Lalmohan Dubey	Khudirmahul	Gutitora	6295792263	Lalmohan Dubey
2	Dinabandhu Kumbhakar	Khudirmahul	Gutitora	8170942640	Dinabandhu Kumbhakar
3	Laxmikanta Kumbhakar	Khudirmahul	Gutitora	9609590806	Laxmikanta Kumbhakar
4	Bhuban Kumbhakar	Khudirmahul	Gutitora	8145130571	Bhuban Kumbhakar
5	Md. Samim ansari	Balarampur	Dumurhir	9732262037	Md. Samim Ansari
6	Jalil Ansari	Hansapathar	Dumurhir	9233247397	Jalil Ansari
7	Gurupada Mandal	Hansapathar	Dumurhir		Gurupada Mandal
8	Sudhir Mandal	Hansapathar	Dumurhir	9547400513	Sudhir Mandal
9	Ajit Mandal	Hansapathar	Dumurhir	9382721860	Ajit Mandal



As per Work Order dtd. 21.01.2022,  
 the diversion work of drainage  
 system has been completed in  
 June 2022.

*mm* 24/10/2024

**General Manager (Civil)**  
 Raghunathpur Thermal Power Station  
 Damodar Valley Corporation



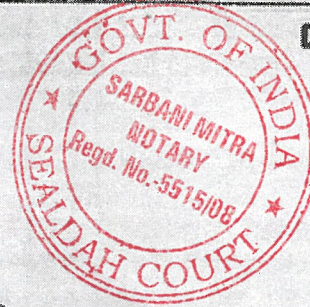
39

**DAMODAR VALLEY CORPORATION**  
**C&M Department**  
**DVC Towers, V I P Road, Kolkata – 700054**  
**Fax: 033-2355-6042**

No. **DVC/C&M/EM&PC/RTPS/DRAIN/552995**

Dated 21/01/2022

To,  
M/s. **DASCON SOURAV Commercial Pvt. Ltd.**,  
289, Swamiji Sarani, Twin Tower,  
2<sup>nd</sup> Floor, Block-B, Kalindi,  
Kol-700048



**Letter of Award (LOA)**

**Sub:** Letter of Award for "Construction of RCC drain, settling pond, sump pit and pump house alongwith installation of pumps and other necessary works including electrical and C&I works for controlling drainage of plant water at RTPS, DVC"

Dear Sir,

1.0 This has reference to the following :

- (i) Your final offered price dated 20.01.2022 based on e-reverse auction dated 20.01.2022
- (ii) Your offer dated 06.01.2022 opened on 11.01.2022
- (iii) Corrigendum No. 1 dated 08.01.2022
- (iv) Bidding Document no. DVC/C&M/EM&PC/RTPS/DRAIN Dated 24.12.2021

2.0 We confirm having accepted your offer dated 06.01.2022, read in conjunction with all the specifications, terms and conditions of the Tender documents and correspondences as referred to in para 1.0 above.

2.1 The complete scope under this LOA shall include "Construction of RCC drain, settling pond, sump pit and pump house alongwith installation of pumps and other necessary works including electrical and C&I works for controlling drainage of plant water at RTPS, DVC" as per scope and provisions of the tender document no. DVC/C&M/EM&PC/RTPS/DRAIN dated 24.01.2022 and its Amendments, Clarifications, Corrigendums, Errata and correspondences as referred to in para 1.0 above (hereinafter referred as the 'Contract').

3.0 **Contract Price :**

The total Contract Price for the subject work under this LOA shall be **INR 5,85,00,000/-** (Rupees Five Crores Eighty Five Lakhs only) inclusive of all taxes, duties, levies, cess etc. including BOCW cess, but only exclusive of Goods and Services Tax on the direct transactions between the Employer and the Contractor. The breakup of Contract Price is given below:

Sl. No.	Description	Qty.	Unit	TOTAL Price (In INR)
1.	Construction of RCC drain, settling pond, sump pit and pump house alongwith installation of pumps and other necessary works including electrical and C&I works for controlling drainage of plant water at RTPS, DVC	1	LOT	5,85,00,000/-
<b>GRAND TOTAL</b>				<b>5,85,00,000/-</b>

*[Handwritten Signature]*

**Note:** (i) The above Contract Price under this LOA shall be guided by the Price Part BOQs on rate contract basis and quoted rate annexed with this LOA (Annexure-I)

(ii) The rate Contract prices as mentioned in the Annexed BOQs shall be Firm & Fixed during the entire execution of the Contract and inclusive of all taxes, duties, levies, cess, etc. including BOCW Cess, but only exclusive of Goods and Services Tax on the direct transactions between the Employer and the Contractor and shall not be subject to any variation except on account of Statutory Variation on direct transaction between the Employer & the Contractor..

(iii) All payments will be released through RTGS/NEFT only

(iv) You have to declare the GST amount separately in your return and payment of GST to the statutory authority concerned is also to be made within due date as prescribed under respective Acts.

(v) You have to comply and indemnify DVC with all applicable GST laws, including GST acts, rules, regulations procedures, circulars & instructions thereunder applicable in India from time to time and to ensure accurate transaction details, as required by GST laws, are timely uploaded in GSTN

#### **4.0 Terms and Procedures of Payment:**

##### **A. TERMS OF PAYMENT :**

1. Payment under this Contract will be made on fulfilling the following: -

- (i) Acceptance of Letter of Award (LOA) and Signing of the Contract Agreement.
- (ii) Submission of an unconditional Bank Guarantee towards Performance Security in respect of Contract initially valid up to the end of defect liability period as specified in the Contract plus six (6) months claim period thereafter. However, in case of delay in completion, the validity of this Bank Guarantee shall be extended by the period of such delay.

2. Payment terms shall be as below:

- (i) 90 % of the Contract Price component against RA bills after satisfactory completion of work/service, on fulfilling the above clause 1. and on certification of Engineer-in-charge of DVC.
- (ii) Last 10% of the total Contract price shall be released after successful completion of the total works as per the scope of the Contract.

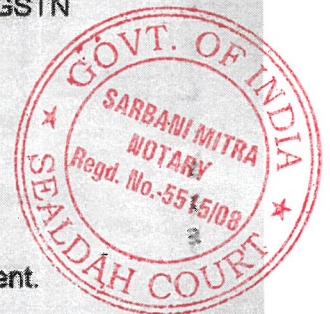
3. Payment Terms for applicable GST

GST as applicable for direct transaction between the Contractor & DVC shall be paid/released by DVC to the Contractor at actual including statutory variation, if any, on submission of tax invoices following the GST and/or other statutory taxes (taxes, duties, levies, cess, etc.) law, as applicable.

##### **B. PAYMENT PROCEDURES**

All payments to the Contractors will be released by the Employer through RTGS/NEFT only as per details of Bank Account indicated in the contract

In case of any changes to the bank account indicated in the contract, the contractor shall immediately inform the Employer. The Contractor shall hold the employer harmless and Employer shall not be liable for any direct, indirect or consequential loss or damage sustained by the bidder on account of any error in the information or change in Bank details provided to the Employer in the prescribed form without information to Employer duly acknowledged



*[Handwritten signature]*

Employer will make progressive payment within fifteen (15) days from the date of receipt of Contractor's Tax invoice alongwith all necessary supporting documents for such payment, provided the documents submitted are complete in all respects, following the Terms of Payment and on fulfillment of all the conditions laid down in the Terms of Payment of this NIT.

**5.0 Contract Period :**

Contract Period for completion of the facilities for subject work as per the specification shall be Four (4) months from the date of issuance of LOA (i.e, Zero Date).

**6.0 PERFORMANCE SECURITY (SECURITY DEPOSIT CUM PERFORMANCE GUARANTEE):**

Within Thirty (30) days from the date of issuance of Letter of Award, the Contractor shall furnish performance securities for satisfactory execution of the orders for an amount equivalent to 3% of the ordered value in the form of Unconditional Bank Guarantee as per the format provided in the Tender documents (Form No.9 of VOL-I of the NIT ) from any Nationalised / Scheduled Bank (as per the list provided in Annexure-1 of VOL-I of the NIT) and should have validity up to the end of the Defect Liability Period as specified in the Contract plus six(6) months claim period thereafter. In case Bank refuses to issue BG having Claim Period separately, the validity period of the BG may be taken as the end of the Defect Liability Period plus six (6) months.

No payment, whatsoever will be made till the acceptance of SDBGs as per the terms of the Contract.

Notwithstanding the provisions specified, if a bidder after having been issued the Letter of Awards, either does not sign the Contract Agreements or does not submit the acceptable Performance Securities, the Bidder shall be suspended for 1(one) year and shall not be Eligible to bid for DVC tenders from date of issuance of suspension order.

**7.0 L.D Clause :**

The time remains the essence of the Contract and all deliverables under the Contract needs to be completed within the stipulated time schedule. The Contractor shall commence work on the Facilities from the date of Letter of Award. The Contractor shall thereafter proceed with the Facilities in accordance with the time schedule specified in Time Schedule to the Contract Agreement.

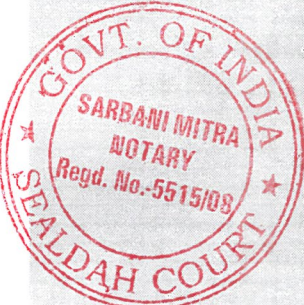
In case of delay in total Completion period of 4 (Four) months, for the reasons attributable to the contractor, DVC reserves the right to recover from the contractor, a sum equivalent to 0.5% of the value of the delayed work for each week of delay and part thereof subject to maximum of 5% of the total value of the order as Liquidated Damage (LD).

In cases, where the works extend beyond the contractual completion schedule and provisional extension order is issued without deciding on the application of LD, no amount from the RA bill will be deducted as "withheld LD" amount in case where adequate retention payment (over and above SD) remains with DVC as per terms of the contract.

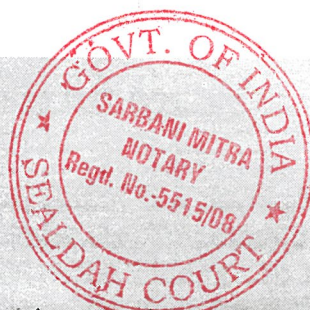
Alternatively, DVC reserves the right to purchase / outsourced the material/works / service from elsewhere at the sole risk and cost of the Contractor and recover all such extra cost incurred by DVC in procuring the material/ works/service by the above procedure.

Alternatively, DVC may cancel the Order/contract completely or partly without prejudice to his right under the alternatives mentioned above.

In the event of recourse to above alternatives, DVC will have the right to re-purchase/ outsource the stores/works & service, to meet urgency in requirement caused by Contractor's failure to comply with the completion of the work, irrespective of the fact whether the materials/works/service are similar or not.



*[Handwritten signature]*



### 8.0 Guarantee / Warranty / Defect Liability Period :

The Contractors shall warrant that all materials supplied / worked / executed under this order shall be new, unused and conform to the owner requirements and specifications. The contractors shall guarantee the equipment / materials supplied / installed and work executed under this order up to the maintenance period defect liability period that is 12(Twelve) months from the date of completion. The Contractors shall agree to replace any material/redo the work, which has been found defective or fails to conform to the desired specifications free of cost to the Owner within the Guarantee /Warrant period/Maintenance /Defect Liability Period.

### 9.0 INSURANCE

The Contractor shall at his own expense take out and maintain in effect, or cause to be taken out and maintain in effect, during the performance of the Contract, the necessary insurance Policies till successful completion of the facilities for subject work. Upon grant of extension of time for completion by the Employer, the contractor shall promptly extend the insurance policies for the period of such extension.

### 10.0 Construction Power & Water:

Construction power shall be chargeable as per the prevailing rate at RTPS site, but for delay or not giving power supply connection by Employer, the Contractor shall make their own arrangements such as diesel generator sets etc., for power supply. No claim of any sort would be entertained by Employer on this account

**Construction Water: Construction & Drinking water shall be chargeable**

**11.0 Other Terms :** Other terms and conditions shall be as per the Tender Documents and correspondences as referred to in para 1.0 above

**12.0** You shall prepare and finalise the Contract Documents for signing of the formal Contract Agreement and shall enter into the Contract Agreement with us , as per the proforma enclosed with the NIT documents , on non-judicial stamp paper of appropriate value.

**13.0** This Letter of Award will be issued to you in duplicate .You have to return its duplicate copy within 10(ten) days from the date of issuance of LOA , duly signed and stamped on each page by the authorized signatory of your company as a proof of acknowledgement and confirmation.

Please take the necessary action to commence the work and confirm action.

Thanking You,

Yours faithfully,  
For and on behalf of Damodar Valley Corporation

*(Signature)*  
21.01.22  
(Arunava Pramanik)  
Chief Engineer (E)-C&M,

o/c



**DAMODAR VALLEY CORPORATION**  
**RAGHUNATHPUR THERMAL POWER STATION**  
DUMDUMI, PO-NILDIH, DIST-PURULIA(WB) – 723133

Dated: 30/11/2023

No.Sr.GM/RTPS/CIVIL/173

To  
The Block Development Officer  
Neturia, Purulia, WB

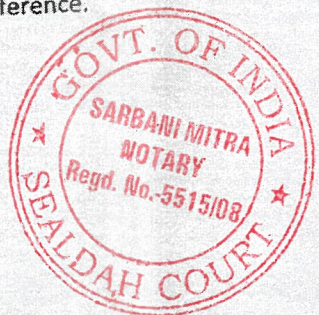
Sub: Crop damage compensation for Balarampur Mouza

Ref: Letter of villagers of Balarampur Mouza Demanding compensation for the year-2012 to 2023

Dear Sir,

We have received letter under reference from the villagers of Balarampur Mouza regarding crop compensation. Accordingly, it is requested to kindly arrange for field enquiry for assessing the affected area of land, name of the beneficiaries as well as the amount involved for making the payment of crop compensation.

It is therefore requested to take needful action for sending us the report at an early date. Copy of letter under ref. is enclosed for your ready reference.

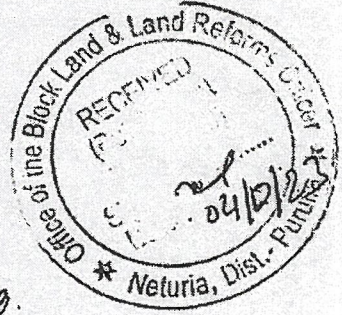


Yours faithfully,

30/11/2023  
Sr. General Manager (Civil)  
RTPS, DVC

Copy to:

1. The SDO, Raghunathpur. Govt. WB
2. The BL & LRO, Neturia, Govt. of WB





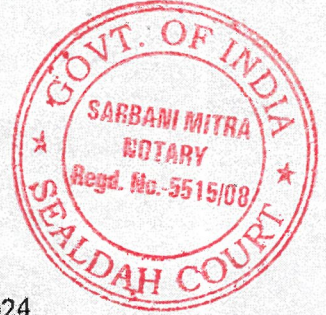
दामोदर घाटी निगम  
DAMODAR VALLEY CORPORATION

रघुनाथपुर ताप विद्युत केन्द्र  
RAGHUNATHPUR THERMAL POWER STATION  
दुमदुमी, पो-0-निलदिह, जिला - पुरुलिया (पिन-723133)  
DUMDUMI, PO- NILDIH, DIST- PURULIA (WB)-723133

Dated: 02.09.2024

No: GM/RTPS/Land/Balarampur/285

To  
The Pradhan,  
Raibandh Gram Panchayat, Raghunathpur,  
Purulia, West Bengal 723133



Sub: Crop Damage compensation for Balarampur Mouza  
Ref : Memo No-191/BDO(N)/Estt./Gen-24 Dated -19.02.2024

Dear Sir,

This is to bring to your kind notice that, a list of affected farmers of Balarampur Mouza was received from Block Development Officer, Neturia regarding rate of crop compensation (Aman Paddy) from 2016 to 2023, vide his Memo .no-191/BDO(N)/Estt./Gen-24 Dated-19.02.2024 (copy enclosed for ready reference), but till date, no application is received from the farmers even after several requests.

You are therefore requested to kindly look into the matter and arrange to send the requisite documents, i.e. Bank A/c, Aadhar etc. of the farmers and enable DVC to make the payment as above at the earliest please.

Yours Faithfully,

Received  
Anuraj Kumar  
04/09/2024  
E.A.-in-charge  
Raibandh Gram Panchayat  
P.S.- Neturia, Dist.-Purulia

*(Signature)*  
02/09/24  
(N Mondal)  
General Manger (Civil)  
RTPS, DVC

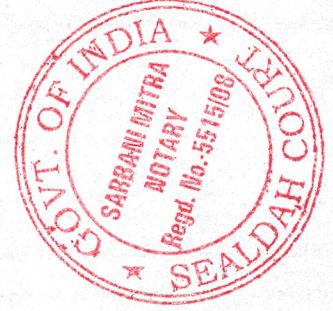
Copy for information to

1. The SDO, Raghunathpur, Govt. of WB
2. The Block Development Officer, Neturia, Purulia

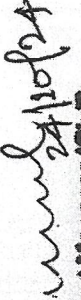


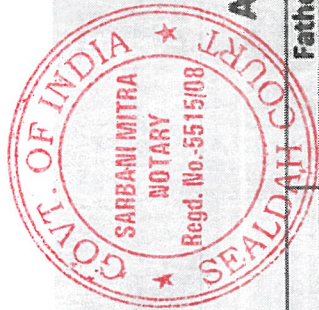
Crop Compensation to Villagers of different Mouzas of RTPS, DVC, Raghunathpur

Name of Mouza	Year	Total amount to be paid	Amount paid (Rs.)	Remainig amount to be paid	Remarks
Khudirmahal	2012-2023	29,41,470	11,25,160	18,16,310	Payment made for an amount of Rs.11,25,160/- according to documents received from Panchayet/Villagers. Balance payment will be made after receiving requisite documents from Panchayet/Villagers.
Balarampur	2012-2023	50,23,297	19,58,999	30,64,298	Payment made for an amount of Rs.19,58,999/- according to documents received from Panchayet/Villagers. Balance payment will be made after receiving requisite documents from Panchayet/Villagers.
Lachhiara	2022-2023	1,67,674	0	1,67,674	Total payable amount is Rs.1,67,674/- Payment will be released after receiving requisite documents from Panchayet/Villagers.
<b>Total</b>		<b>81,32,441.00</b>	<b>30,84,159.00</b>	<b>50,48,282.00</b>	



Akshaykar  
24-10-24  
AM (C), RTPS

  
 General Manager (Civil)  
 Raghunathpur Thermal Power Station  
 Damodar Valley Corporation



## Appalication of land crop damage Balarampur

SI no	Name	Fathers/Name	Bank Ac no	IFSC CODE	AMOUNT Rupees
1	Jayparksh Singh	Badal Singh	A/C NO-1322010103325	Ifsc Code-PUNBO132220	68225
2	Bhaktipada Singh	Kali Singh	A/C NO-36320696109	Ifsc Code-SBIN0014057	140348
3	Basiruddin Ansary	MD Harsadali Ansary	A/C NO-1322010481328	Ifsc Code-PUNBO132220	95515
4	Anio Ansary	Jaynul Ansary	A/C NO- 1322010598521	Ifsc Code-PUNBO132220	48732
5	Sahid Ansary	Jaynul Ansary	A/C NO- 1322010152785	Ifsc Code-PUNBO132220	48732
6	Sudhir Kumar Mondal	late-Baul chandra Mondal	A/C NO- 1322010484893	Ifsc Code-PUNBO132220	76022
7	Santosh Gope	Late-Kitu Gope	A/C NO- 1322010105833	Ifsc Code-PUNBO132220	40935
8	Shyamlal Gope	Late-Kitu Gope	A/C NO- 1322010448192	Ifsc Code-PUNBO132220	38985
9	Pradip kumar Gope	Late-Kitu Gope	A/C NO- 917010038357471	UTIB0003472	77971
10	MD Jahangir Ansari	Late-Jamil akhter	A/C NO-1322201700005483	Ifsc Code-PUNBO132220	44833
11	MD Samim Ansary	Late-Md jamil aktar Ansary	A/C NO- 1322010104134	Ifsc Code-PUNBO132220	124754
14	Jagan nath Mandal	Late-Patal Mandal	A/C NO- 1322010106248	Ifsc Code-PUNBO132220	46783
15	Swapan Kumar Mandal	Nagen chandra Mandal	A/C NO- 1322010105810	Ifsc Code-PUNBO132220	40935
16	Ajit Kumar Mandal	late-Baul chandra Mondal	A/C NO- 1322010103600	Ifsc Code-PUNBO132220	79921

17	Jalil Ansari	Kasem Ansari	A/C NO- 1322010597425	Ifsc Code-PUNBO132220	58478
18	Mariram Gope	Ganju Gope	A/C NO- 1322010101353	Ifsc Code-PUNBO132220	87718
19	Nimay Mandal	Late Aswini Kumar Mandal	A/C NO- 35118934869	Ifsc Code-SBIN0008544	7796
20	Rajesh Chandra Mandal	Late Aswini Kumar Mandal	A/C NO- 438110110003669	Ifsc Code-BKID0004381	7796
21	Gita Mandal	W/o-Late Aswini Kumar Mandal	A/C NO- 1322010115896	Ifsc Code-PUNBO132220	7796
22	Gurapada Mandal	Late Fulachand Mandal	A/C NO- 1322010100190	Ifsc Code-PUNBO132220	15594
23	Mafijuddin Ansary	Late Hafijuddin Ansary	A/C NO- 1322010101496	Ifsc Code-PUNBO132220	68225
24	Sattar Ansari	Late Idrish Ansari	A/C NO- 1322010105844	Ifsc Code-PUNBO132220	25341
25	Firoj Ansari	Late Idrish Ansari	A/C NO- 30106417422	Ifsc Code-SBIN0002958	25341
26	Shankar Gope	Late Gangadhar Gope	A/C NO- 1322010476898	Ifsc Code-PUNBO132220	29237
27	Paresh Gope	Late Gangadhar Gope	A/C NO- 1322010140638	Ifsc Code-PUNBO132220	31186
28	Laluprasad Gope	Late Gangadhar Gope	A/C NO- 1322010 473705	Ifsc Code-PUNBO132220	31186
29	Ranjit Gope	Late Gangadhar Gope	A/C NO- 35309972172	Ifsc Code-SBIN0008544	31186
30	Bimala Gope	W/o Late Gangadhar Gope	A/C NO- 1322010499743	Ifsc Code-PUNBO132220	33136
31	Prahalad Gope	Late Gangadhar Gope	A/C NO- 1322010601443	Ifsc Code-PUNBO132220	31187





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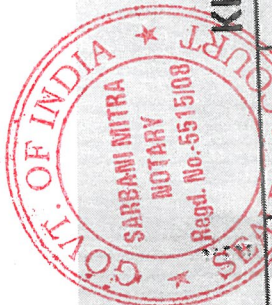
32	Sanjay kumar Mandal	Late Naran chandra Mandal	A/C NO- 1322010103024	ifsc Code-PUNBO132220	23391
33	Haradhan Mandal	Late Naran chandra Mandal	A/C NO- 1322010104382	ifsc Code-PUNBO132220	21441
34	Pabitra Mandal	Late Mithu lal Mandal	A/C NO- 1322010136075	ifsc Code-PUNBO132220	7796
35	Koushalya Mondal	W/o Late Mithu lal Mandal	A/C NO- 1322010130240	ifsc Code-PUNBO132220	7796
36	Nitya nanda Mandal	Late Mithu lal Mandal	A/C NO- 3654196724	ifsc Code-SBIN0008544	7796
37	Harakrishna Gope	Late Ganjnu Gope	A/C NO- 1322010125796	ifsc Code-PUNBO132220	255354
38	Anath Gope	Late Gobinda Gope	A/C NO- 471310100002228	ifsc Code-BKID0004713	171531
					1958999

1/1/20

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## KHUDIRMAHUL CROP DAMAGE COMPENSATION

Sl. No.	Name of Cultivators	Father's Name	Plot No.	Amount	Plot No.	Amount	Total Amount	Account Number	IFSC Code	Bank Name/Branch
			2012-13 to 2021-22		2022-23					
			158	₹ 35,525.26	158	₹ 4,439.45				
			157	₹ 35,525.26	157	₹ 4,439.45				
			167	₹ 5,465.42	167	₹ 682.99				
			166	₹ 5,465.42	166	₹ 682.99				
			155	₹ 10,930.85	155	₹ 1,365.98	₹ 1,32,190.95	1322010484404	PUNB0132220	PNB-Raybandh
			154	₹ 10,930.85	154	₹ 1,365.98				
			168	₹ 8,198.14	168	₹ 1,024.49				
			169	₹ 5,465.42	169	₹ 682.99				
			158	₹ 16,396.27	158	₹ 2,048.98				
			157	₹ 16,396.27	157	₹ 2,048.98				
			167	₹ 5,465.42	167	₹ 682.99				
			166	₹ 2,732.71	166	₹ 341.50	₹ 61,484.14	686102010003620	UBIN0568619	UBI-GOGRA
			155	₹ 5,465.42	155	₹ 682.99				
			154	₹ 5,465.42	154	₹ 682.99				
			168	₹ 2,732.71	168	₹ 341.50				
			169	₹ 0.00	169	₹ 0.00				
			158	₹ 16,396.27	158	₹ 2,048.98				
			157	₹ 19,128.98	157	₹ 2,390.47				
			167	₹ 5,465.42	167	₹ 682.99				
			166	₹ 5,465.42	166	₹ 682.99				
			155	₹ 5,465.42	155	₹ 682.99	₹ 73,780.96	438110110003135	BKID0004381	BOI-RNPur
			154	₹ 5,465.42	154	₹ 682.99				
			168	₹ 5,465.42	168	₹ 682.99				
			169	₹ 2,732.71	169	₹ 341.50				
			170	₹ 35,525.26	170	₹ 4,439.45				
			165	₹ 13,663.56	165	₹ 1,707.48				
			164	₹ 1,17,506.62	164	₹ 14,684.33				
			163	₹ 2,732.71	163	₹ 341.50	₹ 2,12,120.35	686102010005922	UBIN0568619	UBI-GOGRA
			162	₹ 5,465.42	162	₹ 682.99				
			171	₹ 2,732.71	171	₹ 341.50				
			172	₹ 2,732.71	172	₹ 341.50				
			184	₹ 8,198.14	184	₹ 1,024.49				
1	Dibakar Dubey	Shankar								
2	Prabhakar Dubey	Sadhu								
3	Lalmohan Dubey	Sadhunath								
4	Chinta Kumbhakar	Ananda								





o/r 8c

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5	Dinabandhu Kumbhakar	Ananda	170	₹ 35,525.26	170	₹ 4,439.45	₹ 2,05,971.94	686102010005605	UBIN0568619	UBI-GOGRA							
			165	₹ 13,663.56	165	₹ 1,707.48											
			164	₹ 1,17,506.62	164	₹ 14,064.55											
			163	₹ 0.00	163	₹ 0.00											
			162	₹ 5,465.42	162	₹ 682.99											
			171	₹ 2,732.71	171	₹ 341.50											
			172	₹ 0.00	172	₹ 0.00											
			184	₹ 8,198.14	184	₹ 1,024.49											
			170	₹ 35,525.26	170	₹ 4,439.45											
			165	₹ 13,663.56	165	₹ 1,707.48											
			164	₹ 1,14,773.90	164	₹ 14,342.83											
			6	Laxmi Kanta Kumbhakar	Nibaran	163					₹ 0.00	163	₹ 0.00	₹ 2,05,971.93	686102010004424	UBIN0568619	UBI-GOGRA
162	₹ 5,465.42	162				₹ 682.99											
171	₹ 2,732.71	171				₹ 341.50											
172	₹ 2,732.71	172				₹ 341.50											
184	₹ 8,198.14	184				₹ 1,024.49											
170	₹ 32,792.54	170				₹ 4,097.95											
165	₹ 16,396.27	165				₹ 2,048.98											
164	₹ 1,17,506.62	164				₹ 14,684.32											
163	₹ 2,732.71	163				₹ 341.50											
162	₹ 5,465.42	162				₹ 682.99											
171	₹ 2,732.71	171				₹ 341.50											
7	Bhuban Kumbhakar	Nibaran				172	₹ 2,732.71	172	₹ 341.50	₹ 2,09,046.12	686102010000680	UBIN0568619	UBI-GOGRA				
			184	₹ 5,465.42	184	₹ 682.99											
			187	₹ 21,861.70	187	₹ 2,731.97											
			8	Shubhas	Mahadeb	187	₹ 21,861.70	187	₹ 2,731.97					₹ 24,593.67	09901119606	PUNB0019920	PNB-PINPUR
						184	₹ 5,465.42	184	₹ 682.99								
						172	₹ 2,732.71	172	₹ 341.50								
						171	₹ 2,732.71	171	₹ 341.50								
						162	₹ 5,465.42	162	₹ 682.99								
						163	₹ 2,732.71	163	₹ 341.50								
						164	₹ 1,17,506.62	164	₹ 14,684.32								
						165	₹ 16,396.27	165	₹ 2,048.98								
						170	₹ 32,792.54	170	₹ 4,097.95								
184	₹ 8,198.14	184				₹ 1,024.49											
172	₹ 2,732.71	172				₹ 341.50											

Total= ₹ 11,25,160  
(Rupees Eleven lakh twenty five thousand one hundred and sixty only)

BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
M.A. NO. 36/2024/EZ

IN

ORIGINAL APPLICATION NO. 104/2021/EZ

TRIBUNAL ON ITS OWN MOTION REG: EFFLUENT  
DISCHARGE BY THE RAGHUNATHPUR THERMAL  
POWER PLANT (T-WBHRC)

.....APPLICANT(S)

VERSUS

THE STATE OF WEST BENGAL & ORS.

.....RESPONDENT(S)

COMMITTEE REPORT ON AFFIDAVIT FILED BY THE WEST  
BENGAL POLLUTION CONTROL BOARD.